REGULAR LIST

DELETION NOTE

- 1. FAO 365/2008, FAO 200/2009 LISTED BEFORE HON'BLE MR. JUSTICE DHARMESH SHARMA AT ITEM NO. 3 AND ITEM NO. 4 IN THE REGULAR LIST ON 17.04.2025 IS DELETED AS THE SAME IS FIXED FOR 01.5.2025
- 2. FAO 444/2013, FAO 570/2016, FAO 572/2016 LISTED BEFORE HON'BLE MR. JUSTICE DHARMESH SHARMA AT ITEM NO. 11, ITEM NO. 13 AND ITEM NO 14 IN THE REGULAR LIST ON 17.04.2025 IS DELETED AS THE SAME ARE DISPOSED OF.

HIGH COURT OF DELHI 17.04.2025

REGISTRAR (LISTING)